

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-15-2020

Kalpana Bhonsle

...Applicant.

Versus

State of Goa and others

... Respondents

Shri R. Menezes, Advocate for the applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 22 December, 2020

P.C.

On 7.7.2020, this Court suspended the sentence subject to conditions. Now that conditions stand fulfilled. As the applicant has deposited a demand draft for Rs.2,00,000/- with the Registry, the Registry may encash that demand draft.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

vn